

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/5813/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 9th August, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BJA/2022/680 dtd. 08.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.08.2022 along with station leave permission from the evening of 08.08.2022 till the morning of 11.08.2022**, has been granted. The C.J.M., Bajali, Pathsala will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/5814/A, dated , 09-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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